**ANNEXURE-4**

**Shree Sai Smelters India Limited**

**List of Stakeholders under Regulation 31 of IBBI (Liquidation Process) Regulations, 2016.**

**Category: List of Operational Creditors (Employees)**

**Date of Commencement of Liquidation: 25-01-2024; List of Stakeholders is Pursuant to claims received and updated as on 29-03-2024**

(Amount in ₹)

| S.No | Name of authorised representative, if any | Name of employee | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in SCC, if applicabl | | | | | |
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